

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS**

LOK SABHA
STARRED QUESTION NO.26
TO BE ANSWERED ON 18TH DECEMBER, 2017

ALLOTMENT OF PETROL PUMPS/LPG AGENCIES/CNG PUMPS

***26. SHRI RATTAN LAL KATARIA :**

QUESTION

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pumps/LPG Agencies/CNG pumps allocated to various categories of people including SCs/STs by the Oil Marketing Companies (OMCs) during the last three years, OMC/State/UT/ Category-wise separately;
- (b) the number of allotted petrol pumps/ LPG agencies/CNG pumps where the Letter of Intent has not been issued to the people belonging to SCs/STs, OMC-wise and State/UT-wise; and
- (c) the details of the facilities provided to the SC/ST beneficiaries?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) to (c) - A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 26 ASKED BY SHRI RATTAN LAL KATARIA FOR ANSWER ON 18.12.2017 REGARDING ALLOTMENT OF PETROL PUMPS/LPG AGENCIES/CNG PUMPS.

(a) : The State/UT/OMC-wise number of Retail Outlets and LPG Agencies allotted to various categories of people including SCs/STs by Oil Marketing Companies (OMCs) during the last three years are given in **Annexure-I & Annexure-II respectively**.

Compressed Natural Gas (CNG) is marketed by City Gas Distribution (CGD) companies either through existing retail outlets offered by OMCs or through standalone CNG stations set up by them.

Based on Expression of Interest (EOI) received and the potential Geographical Area (GA) identified by Petroleum and Natural Gas Regulatory Board (PNGRB), PNGRB invites bids, evaluates them and awards authorization to an entity for laying, building and operating of CGD network in such GA. As and when such CNG entity approaches OMCs for setting up of CNG facilities, retail outlets of OMCs are offered considering the availability of sufficient space at the outlet as per norms of Explosive department and potential CNG demand in the area.

Standalone CNG stations are set up by City Gas Distribution (CGD) companies who have their selection guidelines for setting up CNG stations.

(b) : The State/UT/OMC-wise number of allotted Retail Outlets and LPG Agencies pending for issue of the Letter of Intent (LOI) to the people belonging to SCs/STs are given in **Annexure-III & Annexure-IV respectively**.

(c) : The details of the facilities provided by the OMCs to SC/ST beneficiaries in respect of retail outlet dealerships and LPG distributorships are as under :

Retail Outlets –

Selection Process - Scheme of Financial Assistance to SC/ST Category Dealerships under “Corpus Fund Scheme” -

- (i) Financial assistance will be given to persons belonging to SC/ST on award of dealerships by the Oil company, which will make available the ready Retail Outlet with required facilities at its cost on the land offered by the candidate and procured by the Company on mutually agreed terms and conditions.
- (ii) Oil Company will also provide adequate working capital loan for a full operation cycle of the operation of the Dealerships. Both the working capital as well as 11% per annum interest thereon will be recovered in 100 equal monthly installments commencing from the 13th month of commissioning of the Dealership.

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- (iii) SC/ST candidates have been given relaxation to apply for retail outlet dealerships and offer land within a period of 9 months.

Commissioned SC/ST dealership-

- (i) Under Corpus Fund Scheme, for locations reserved under SC/ST category, the Oil Company will make available the ready retail outlet with all basic facilities at its cost on the land offered by the candidate and procured by the Company.
- (ii) For operating the retail outlet, Oil Company will extend Financial Assistance by way of loan towards working capital.

LPG Distributorships

- (i) The refundable security deposit for SC/ST distributors is less than the amount fixed for General / OBC distributors.
- (ii) Selected candidate for the location reserved under SC/ST category has the option to avail the following Financial Assistance Scheme :
 - (a) OMCs shall facilitate the selected candidate in obtaining the loan from scheduled commercial bank for constructing the LPG Godown, Showroom and LPG cylinder delivery infrastructure.
 - (b) The secured loan towards margin money will be provided to Distributorships reserved for SC/ST categories at (SBI PLR +1%) interest per annum. This loan as well as interest will be recovered at the rate of 20% of distributor`s commission.
 - (c) Adequate working capital loan at (SBI PLR +1%) interest per annum, for a full operation cycle of the operation of the distributorship will also be provided. Both the working capital as well as interest thereon will be recovered in 100 equal monthly installments from the 13th month of commissioning of the Distributorship.

ANNEXURE - I

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No.26 asked by Shri Rattan Lal Kataria, Hon`ble MP regarding Allotment of Petrol Pumps/LPG Agencies/ CNG Pumps.

INDUSTRY-STATE/UT/OMC/CATEGORY-WISE LOIs issued for Retail Outlets during 2014-15, 2015-16, 2016-17 and 2017-18 (April- Sept'17)

STATES	SC				ST				OBC				Others				Total			
	IOC	BPC	HPC	OMC	IOC	BPC	HPC	OMC	IOC	BPC	HPC	OMC	IOC	BPC	HPC	OMC	IOC	BPC	HPC	OMC
Andaman & Nicobar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Andhra Pradesh	17	20	26	63	3	4	11	18	3	5	0	8	9	17	57	83	32	46	94	172
Arunachal Pradesh	0	0	0	0	6	6	0	12	0	0	0	0	3	0	0	3	9	6	0	15
Assam	7	4	5	16	12	8	4	24	1	4	0	5	8	7	7	22	28	23	16	67
Bihar	71	20	44	135	2	1	1	4	48	1	1	50	128	53	68	249	249	75	114	438
Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Chattisgarh	1	2	4	7	12	6	15	33	5	0	0	5	22	22	79	123	40	30	98	168
Dadra Nagar Haveli	0	0	0	0	1	1	0	2	0	1	0	1	0	2	0	2	1	4	0	5
Daman & Diu	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	1	1
Delhi	1	1	0	2	0	0	0	0	0	0	0	0	1	9	0	10	2	10	0	12
Goa	0	4	0	4	0	0	0	0	0	0	0	0	2	9	1	12	2	13	1	16
Gujarat	10	13	25	48	19	36	52	107	4	11	1	16	28	28	108	164	61	88	186	335
Haryana	28	4	36	68	0	0	0	0	7	2	3	12	66	27	89	182	101	33	128	262
Himachal Pradesh	2	2	3	7	0	0	1	1	0	0	0	0	10	1	14	25	12	3	18	33
Jammu & Kashmir	2	0	0	2	0	1	0	1	0	0	0	0	4	0	7	11	6	1	7	14
Jharkhand	2	1	6	9	6	4	10	20	5	0	1	6	10	9	46	65	23	14	63	100
Karnataka	68	21	34	123	24	11	9	44	23	2	1	26	64	13	93	170	179	47	137	363
Kerala	13	7	7	27	1	0	1	2	4	0	1	5	18	10	43	71	36	17	52	105
Lakshdweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	36	21	23	80	20	21	23	64	11	6	2	19	109	64	136	309	176	112	184	472
Maharashtra	71	48	75	194	25	28	45	98	25	23	3	51	178	67	195	440	299	166	318	783
Manipur	0	0	0	0	2	3	0	5	1	2	0	3	2	3	0	5	5	8	0	13
Meghalaya	0	0	0	0	2	0	14	16	0	0	0	0	2	0	3	5	4	0	17	21
Mizoram	0	0	0	0	8	3	0	11	0	0	0	0	0	1	0	1	8	4	0	12
Nagaland	0	0	0	0	1	1	0	2	0	0	0	0	1	0	0	1	2	1	0	3

Odisha	10	8	7	25	6	2	5	13	1	1	0	2	8	5	23	36	25	16	35	76
Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3	0	0	3	3
Punjab	5	5	6	16	0	0	0	0	1	0	0	1	16	8	21	45	22	13	27	62
Rajasthan	44	10	30	84	27	16	15	58	27	5	3	35	101	28	108	237	199	59	156	414
Sikkim	0	1	0	1	0	0	1	1	0	0	0	0	1	0	0	1	1	1	1	3
Tamil Nadu	48	35	39	122	2	0	3	5	22	5	0	27	44	16	96	156	116	56	138	310
Telangana	32	21	36	89	14	17	13	44	7	2	1	10	15	13	86	114	68	53	136	257
Tripura	1	0	0	1	0	0	0	0	0	0	0	0	2	1	0	3	3	1	0	4
Uttar Pradesh	124	31	93	248	0	0	0	0	29	6	3	38	178	68	277	523	331	105	373	809
Uttarakhand	7	1	2	10	0	0	2	2	2	0	0	2	9	5	21	35	18	6	25	49
West Bengal	12	13	10	35	3	2	0	5	0	3	1	4	10	25	17	52	25	43	28	96
ALL INDIA TOTAL	612	293	511	1416	196	171	226	593	226	79	21	326	1049	511	1598	3158	2083	1054	2356	5493

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No.26 asked by Shri Rattan Lal Kataria, Hon`ble MP regarding Allotment of Petrol Pumps / LPG Agencies / CNG Pumps

(OMC WISE DETAILS OF LOI ISSUED FOR LPG DISTRIBUTORHISP DURING LAST 3 YEARS FROM 2014-2015 TO 2017-2018(UPTO OCTOBER 2017))

SR NO.	STATE	IOC				BPC				HPC				Industry			
		OBC	SC/ST	OTHERS	TOTAL	OBC	SC/ST	OTHERS	TOTAL	OBC	SC/ST	OTHE RS	TOTAL	OBC	SC/ST	OTHE RS	TOTA L
1	ANDHRA PR	21	13	56	90	14	13	34	61	18	11	47	76	53	37	137	227
2	ARUNACHAL PR	0	10	3	13	0	0	0	0	0	0	0	0	0	10	3	13
3	ASSAM	14	15	33	62	2	5	14	21	0	1	3	4	16	21	50	87
4	BIHAR	12	21	104	137	11	23	43	77	6	8	21	35	29	52	168	249
5	CHHATTISGARH	6	7	61	74	3	2	15	20	5	3	15	23	14	12	91	117
6	DELHI	1	1	2	4	0	1	2	3	0	0	1	1	1	2	5	8
7	GOA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	GUJARAT	10	11	46	67	2	1	15	18	5	3	25	33	17	15	86	118
9	HARYANA	17	17	39	73	14	15	38	67	8	10	29	47	39	42	106	187
10	HIMACHAL PR	1	1	4	6	0	0	2	2	1	0	2	3	2	1	8	11
11	JAMMU & KASHMIR	3	1	12	16	1	0	9	10	1	4	10	15	5	5	31	41
12	JHARKHAND	1	4	22	27	0	0	23	23	2	0	28	30	3	4	73	80
13	KARNATAKA	22	19	68	109	11	12	46	69	15	11	53	79	48	42	167	257
14	KERALA	7	2	39	48	2	2	17	21	1	1	11	13	10	5	67	82
15	MADHYA PR	33	23	96	152	14	5	25	44	18	11	44	73	65	39	165	269
16	MAHARASHTRA	14	19	46	79	32	26	91	149	40	41	107	188	86	86	244	416
17	MANIPUR	3	4	11	18	0	0	0	0	0	0	0	0	3	4	11	18
18	MEGHALAYA	0	0	0	0	0	2	0	2	0	0	1	1	0	2	1	3
19	MIZORAM	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	NAGALAND	0	2	1	3	0	0	0	0	0	0	0	0	0	2	1	3

21	ODISHA	39	33	106	178	22	24	63	109	24	16	72	112	85	73	241	399
22	PUNJAB	17	25	79	121	9	9	34	52	10	17	37	64	36	51	150	237
23	RAJASTHAN	18	21	57	96	18	17	35	70	12	7	28	47	48	45	120	213
24	SIKKIM	0	0	1	1	0	0	0	0	0	0	0	0	0	0	1	1
25	TAMIL NADU	46	29	87	162	20	16	55	91	8	8	25	41	74	53	167	294
26	TELANGANA	16	13	48	77	15	15	29	59	7	7	25	39	38	35	102	175
27	TRIPURA	1	3	5	9	0	0	0	0	0	0	0	0	1	3	5	9
28	UTTAR PRADESH	112	125	360	597	56	66	166	288	43	61	158	262	211	252	684	1147
29	UTTARANCHAL	5	5	22	32	3	4	12	19	2	0	9	11	10	9	43	62
30	WEST BENGAL	27	21	54	102	10	17	44	71	4	13	29	46	41	51	127	219
	UNION TERRITORIES																
1	ANDAMAN & C.N.	0	0	4	4	0	0	0	0	0	0	0	0	0	0	4	4
2	CHANDIGARH	0	3	0	3	0	0	0	0	0	0	0	0	0	3	0	3
3	DADRA & N.HAVELI	0	0	0	0	0	0	0	0	0	0	1	1	0	0	1	1
4	DAMAN & DIV	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	LAKSHDWEEP	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	PONDICHERY	0	1	1	2	0	0	1	1	0	2	1	3	0	3	3	6
	TOTAL	446	449	1467	2362	259	275	813	1347	230	235	782	1247	935	959	3062	4956

ANNEXURE - III

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No.26 asked by Shri Rattan Lal Kataria, Hon'ble MP regarding Allotment of Petrol Pumps/LPG Agencies/ CNG Pumps.

INDUSTRY-STATE/UT/OMC-WISE details of candidate selected but LOIs not issued for Retail Outlets during 2014-15, 2015-16, 2016-17 and 2017-18 (April- Sept'17)

STATES	SC				ST			
	IOC	BPC	HPC	OMC	IOC	BPC	HPC	OMC
Andaman & Nicobar	0	0	0	0	0	0	0	0
Andhra Pradesh	1	0	0	1	0	1	0	1
Arunachal Pradesh	0	0	0	0	11	0	0	11
Assam	2	0	0	2	2	0	0	2
Bihar	21	3	7	31	0	1	0	1
Chandigarh	0	0	0	0	0	0	0	0
Chattisgarh	1	0	1	2	0	0	5	5
Dadra Nagar Haveli	0	0	0	0	0	0	0	0
Daman & Diu	0	0	0	0	0	0	0	0
Delhi	0	0	0	0	0	0	0	0
Goa	0	1	0	1	0	0	0	0
Gujarat	0	3	3	6	2	0	2	4
Haryana	2	0	1	3	0	0	0	0
Himachal Pradesh	0	0	0	0	0	0	0	0
Jammu & Kashmir	0	0	0	0	0	0	0	0
Jharkhand	0	0	0	0	2	2	0	4
Karnataka	1	0	5	6	0	0	2	2
Kerala	1	2	0	3	1	0	0	1
Lakshdweep	0	0	0	0	0	0	0	0
Madhya Pradesh	2	1	7	10	2	0	6	8
Maharashtra	12	10	13	35	10	2	6	18
Manipur	0	0	0	0	1	0	0	1
Meghalaya	0	0	0	0	0	0	2	2
Mizoram	0	0	0	0	1	0	0	1
Nagaland	2	0	0	2	3	0	0	3
Odisha	0	0	0	0	0	0	0	0
Puducherry	0	0	2	2	0	0	0	0
Punjab	0	0	0	0	0	0	0	0
Rajasthan	3	0	3	6	4	0	5	9
Sikkim	0	0	0	0	0	0	0	0
Tamil Nadu	3	1	3	7	0	0	0	0
Telangana	1	0	2	3	1	0	4	5
Tripura	0	0	0	0	1	0	0	1
Uttar Pradesh	64	0	21	85	0	0	0	0
Uttrakhand	0	0	2	2	0	0	0	0
West Bengal	1	1	1	3	0	0	0	0
ALL INDIA TOTAL	117	22	71	210	41	6	32	79

21	ODISHA	3	1	1	5	4	2	3	9	7	3	2	12
22	PUNJAB	3	1	2	6	4	2	1	7	6	4	3	13
23	RAJASTHAN	0	2	0	2	1	0	0	1	0	1	1	2
24	SIKKIM	0	0	0	0	0	1	0	1	0	1	0	1
25	TAMIL NADU	1	3	0	4	2	1	0	3	2	2	1	5
26	TELANGANA	0	0	0	0	0	0	0	0	0	1	0	1
27	TRIPURA	1	0	0	1	0	0	0	0	0	0	0	0
28	UTTAR PRADESH	8	1	3	12	11	2	4	17	19	1	3	23
29	UTTARANCHAL	1	0	0	1	2	0	0	2	4	0	0	4
30	WEST BENGAL	2	3	3	8	5	5	4	14	4	4	0	8
	TOTAL	40	29	22	91	42	36	28	106	63	47	25	135
** INCLUDES LOCATIONS WITH SINGLE ELIGIBLE CANDIDATE AND SINGLE ELIGIBLE CANDIDATE ON INTER-SE PRIORITY													

